

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 100 of 2011

Dated :19th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

RPG Cables Limited **... Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. G.J oshi
Counsel for the Respondent(s): Mr. Venkat Subramaniam TR for R.4

ORDER

Admit. Issue notice. Mr. Venkat Subramaniam, the learned counsel, takes notice on behalf of Respondent No.4. Notice to be issued to the other Respondents returnable on 17.08.2011. Dasti service is permitted.

Post the matter on **17.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS